

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.223 – IA(IBC)(LIQ.)/1(AHM)2024
ITEM No.224 – IA/1249(AHM)2023
in
CP(IB)/106(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Simon India Ltd

.....Applicant

V/s

Ecophos GNFC India Pvt Ltd

.....Respondent

Order delivered on: 02/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Kunal P. Vaishnav, Adv. a.w Mr. Manish Buchasia,
RP in person

For the Respondent

: Ms. Tanya Shah, Adv. for R-1 to 3 in IA 1249 of 2023
Mr. Nandish Chudgar, Adv. for R-6 in IA 1249 of 2023

ORDER

IA(IBC)(LIQ.)/1(AHM)2024

Since IA 1249 of 2023 is pending, this matter stands adjourned to 06.05.2024.

IA/1249(AHM)2023

Respondents are directed to file reply within one-week.

List for hearing on 06.05.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)